Industries taken out of purview of MRTP 1 Act/FERA

## 921 SHRI CHATURANAN MISHRA: SHRI N. E. BALARAM:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that 52 more gioups of industries have been taken out of the purvie, v of the Monopolies and Retrictive Trade Piactices Act/Foieign Exchange Regulation Act;
- (b) it so, what are the groups which slili iem»m under the purview of these acts.
- (c) whether this has been done on ceitain conditions.
- id) if so, what are those conditions. and
- (e) whethei anv company has beenfound violated to have these conditions; if so, the details theieof and the actiontaken, any, against such companies?

THE MINISTER OF STATE IN THE DEPARTMENTOF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM): (a) to (d) By a Notification No S 0.65(E) dated 21-2-1986, copy of which was placed on the Table of the House on 28-2-1986, Government have undei the pi ovisions of Section 22A of the MRTP Act. 1969, exempted 52 industries for which MRTP companies would not have to seek Government approval under sections 21 oi 22 of the said Act The conditions under which such exemption is available are spelt out in the said Notification.

FERA companies, however, have te obtain cleaiunce undei the FERA in respeet of these gioups of industnes

(e) No such case has corne to tht notice of the Govei nment. In any case exemption is available to MRTP com panies only on fulfilment of the condition: specified in this behalf

New Regioas for OU and Natural Gas Production

922 SHRI AJIT P K. JOGI: Will the Minister of PETROLEUM AND NATU-L GAS be pleased to state:

- (a) whether any new regions having the jotenlial for 'Oil and natural gas' have ieen identified in the country recently;
- (b) if so, what aie the details thereof; ind
- (c) by when the country is likely to become self-sufficient in the production of oil and natural gas?

THE MINISTER OF STATE OF THFI MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT):

(a) and (b) Yes Su During Apnl-October, Soil and gas have been discoveted in the following regions:

State/Region	Location	Oil/Gas
Ortland		
Assam	fBorhil <i>I</i> Dimi . Oil	Oil
		Oil
Arunachal Pradesn Gay	("Kumomi	Oil &
Gav	(.Khanang	Oil
Tripma Aga	rtala G.13 m	ı;
Tamilnadu	Bhavnaan	OiI&Ga-
Offsho.e		
Western OttV	hoie B-13? B-S.) B-134 C-22 C-2<*	Oil & Gas Oil & <i>Qn</i> , Oil & Gas Gas Gas
fcastern Offsh		Oil X, G.>s

(c) At ptesent, requirement of gas is as exploration met, hydiocarbons is highly piobablistic in nature it is not possible to indicate with any degree of ceitainity as to when self-sufficiency in pi oduction of oil will be achieved.

## Applications for allotment of Agencies foi Petrol Pump, LPG and PetroleumProduct

- 923. SHRT RAMSINGHBHAI PATA-I LIYABHAI RATHVAKOLI. Will the Ministei of PETROLEUM AND NATURAL GAS be pleased to
- , (a) whether it is a fact that a numbei ', of applications foi allotment . of Petrol

Bumps, Gas agencies and petroleum products have been received from various districts of Gujarat during the period from 1st January. I-98J lo 31st October, 1987: and

(b) if so, what are the details thereof and the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) In view of the fact that over 160 locations for various dealerships/distributorships were advertised during the period January 1, 1985 to October 31, 1987 in Gujarat by the oil industry and several applications are usually received against each advertisement, the effort involved in compilation of the information and indicating the action taken in respect of each application would not be commensurate with the purpose sought to be served.

## Complaints against Gas Agencies etc.

924. SHRI RAMSINGHBHAI PATA-UYABHAI RATHVAKOLI: Will the Minister of PETROLEUM AND NATU-RAL GAS be pleased to state:

- (a) Whether a number of complaints have been received from consumers and others in Delhi and Gujarat, against gas agencies, petrol pump dealers and dealers of petroleum products for mal-practices, corruption, rude behaviour and short supply of LPG during the period from 1st January, 1987 to 31st October, 1987;
- (b) If so, what are the details thereof and the action taken on each such complaint; and
- (e) How many persons have been granted agencies, for gas, petrol pumps and petroleum products during the period from 1st January, 1987 to 31st October, 1987?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) Yes, Sir. A total of approximately 170 complaints relating to Gujarat and 2940 relating to Delhi were received by the Oil Companies during this period. The complaints mainly relate to

j delayed refill supplies, forcible sale of hotplates, rude behaviour by the staff, underweight cylinders, overcharging and short supplies. Complaints received against distributors/dealers by the Oil Companies are investigated wherever necessary, and appropriate action (ranging from warning letters lo terminalion of distributorships dealerships) is taken in accordance wilh the Marketing Discipline Guidelines:

(c) The number of persons who were granted dealerships of Retail outlets LDO/LPG Distributorships during the period from 1-1-87 to 31-10-87 are as follows:

## DelhiGujarat

- (1) LPG Distributorships 8 2
- (2) Retail outlets 10
- (3) SK. O/LDO dealerships

Oil and Gas found in Gujarat

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925. SHRI RAMSINGHBHAI PATA-LIYABHAI RATHVAKOLI: Will the Minisier of PETROLEUM AND NATU-RAL GAS be pleased to state:

- (a) whether it is a fact that oil and natural gas have been found in some parts of Gujarat during the period from 1st January, 1987 to 31st October, 1987;
  - (b) if so, what are the details thereof;
- (c) how much of oil and gas is expected therefrom; and
- (d) how much amount has been spent so far and what further amount is likely to be spent on such drilling and exploration?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) Oil was discovered in South Malpur in Gujarat during March, 1987. During initial testing the well flowed oil at the rate of 15 M' per day Ihrough 10 mm bean.

(c) The area is still under exploration and the total quantity of oil and gas expected will be known only after the delineation of the field. However, the well has